

efore the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.53 of 2012

Dated: 21st January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Llyods Metal Energy Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R-1
Mr. Abhishek Mitra for R-2

ORDER

Post the matter on **08.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs